

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.66/92

DATE OF DECISION:27.7.1993

K.Balachandran .. Applicant
Mr.O.V.Radhakrishnan .. Advocate for the applicant
vs.

1. Superintendent of Post Offices,
Tirur Division, Tirur.
2. Employment Officer,
Employment Exchange,
Malappuram.
3. Union of India, represented by its Secretary
Ministry of Communications, New Delhi. .. Respondents

Mr.K.V.Raju, ACGSC Advocate for R1 & 3
Mr.D.Sreekumar Adv. for R2

CORAM:

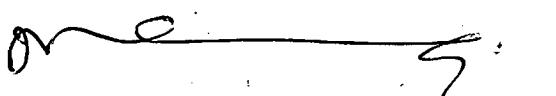
THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR. R.RANGARAJAN, ADMINISTRATIVE MEMBER

JUDGMENT

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Learned counsel for applicant seeks leave to withdraw the application without prejudice to challenging the selection made. We grant leave and dismiss the application as withdrawn without expressing any opinion on merits.

Dated the 27th July,1993.


R.RANGARAJAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

njj/27.7.